

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

Camp: Srinagar

ORDER

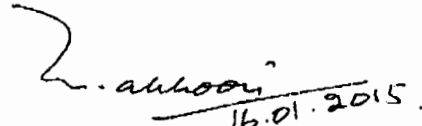
NO: 1057

DATED: 16-01-2015

In the interest of administration, the following transfers and postings of District and Sessions Judges are hereby ordered with immediate effect:

1. Shri Suresh Kumar Sharma, Registrar General, High Court of Jammu and Kashmir is transferred and posted as Special Judge Anti-Corruption for CBI Cases, Jammu vice Mrs. Kanceez Fatima.
2. Services of Mrs. Kanceez Fatima, Special Judge Anti-Corruption for CBI Cases, Jammu are placed at the disposal of Hon'ble the Chief Justice (A) for being posted as Registrar General, High Court of Jammu and Kashmir.

BY ORDER


16.01.2015.
Mohammad Yousuf Akhoun

Principal Secretary to

Hon'ble The Chief Justice (Acting)

NO: 3128-40/PS

DATED: 16-01-2015

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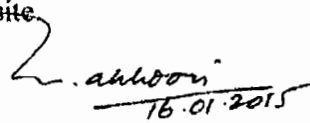
1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
4. Secretary to Hon'ble the Chief Justice (A), High Court of J&K,

..... For information of His Lordship.

5. Secretary to Hon'ble Mr Justice _____, High Court of J&K,

..... For information of His Lordship.

6. Shri Suresh Kumar Sharma, Registrar General, High Court of Jammu and Kashmir for compliance.
7. Mrs. Kaneez Fatima, Special Judge Anti-Corruption for CBI Cases, Jammu for compliance.
8. All Principal District and Sessions Judges.
9. Incharge NIC for uploading the same on website.


Principal Secretary to

Hon'ble The Chief Justice (Acting)